

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

STARRED QUESTION NO:473
ANSWERED ON:27.04.2000
INDO-VIETNAM DEFENCE AGREEMENTS
KAMAL NATH;NARESH KUMAR PUGLIA

Will the Minister of DEFENCE be pleased to state:

- (a) whether any agreement has been signed with Vietnam for institutionalising military cooperation between the two countries;
- (b) if so, the salient features thereof;
- (c) whether any agreement has also been made with Vietnam for training of Indian Army officers in Jungle warfare and guerilla tactics to confront insurgency movement in North-East, Kashmir and Naxal-affected areas; and
- (d) if so, the details thereof along with other agreements reached between the two countries during his recent visit to Vietnam?

Answer

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

(a) & (b): A Protocol on Defence cooperation between the Governments of India and Vietnam was signed in Hanoi on 7th September 1994. This Protocol provides for promoting bilateral defence relations, and cooperation in specific areas to be agreed upon, including contacts in military sphere through training, visits, exchange of information and personnel. Further, during my recent visit to Vietnam in March-2000, the two sides agreed to a number of measures to enhance defence cooperation between the two countries. These include cooperation in the areas of training, Coast Guard and naval activities, and the establishment of a periodical dialogue between the Ministries of Defence of the two countries.

(c) & (d): Vietnamese side has agreed to consider the possibility of training Indian Armed Forces personnel in the field of jungle warfare.